

(6) Not viable techno-economically.

**Reasons for closure of mines of Category II**

- (i) Exhaustion of extractable reserves.
- (ii) Highly uneconomic working without any potentiality for further viability.
- (iii) Adversely geo-mining conditions.

(c) & (d). Yes, Sir. Efforts are being made to re-open such of the closed mines where intensive exploration efforts have given indications of their potentiality for commercial exploitation.

Feasibility reports for opening some collieries have been approved by competent authority and are under process of implementation and some others are under planning stage.

(e) Nil.

[English]

**Electrification of Sabarmati-Gandhinagar Line**

\*773. DR. K.D. JESWANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any plan for electrification of Sabarmati-Gandhinagar railway line; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Yes, Sir.

(b) The electrification will cover 28 route kilometres between Sabarmati and Gandhi-

nagar and is estimated to cost Rs. 12.63 crores.

**Shortage of Hindustan Petroleum Refills**

6331. SHRI RAM NAIK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the reasons for shortage of LPG refills of the Hindustan Petroleum Corporation Limited; and

(b) the steps taken by the Government in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b). Generally there is no shortage in the supply of refills.

**Regularisation of Contractual Workers in Coal India Limited**

6332. SHRI HARDHAN ROY: Will the Minister of COAL be pleased to state:

(a) the details of jobs declared under prohibitive category in coal mines operation;

(b) whether these jobs are being managed by the contractors in different subsidiaries of the Coal India Limited;

(c) if so, the reasons for awarding these jobs to contractors;

(d) whether the Government propose to regularise the workers engaged by the contractors on these jobs; and

(e) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGUDA): Engagement of Contract Labour in the following categories of work in the Coal